

per cent result in family planning;

(b) whether the Kerala model is being introduced in other States to control population; and

(c) if so, the details thereof?

**THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):**

(a) Method-wise Family Planning targets are fixed for the States annually. During the year 1989-90, Kerala has achieved the targets in full in all the four family planning methods.

(b) and (c). Family Planning acceptance level depends on number of factors. While certain inputs are given to the States on uniform normative basis, States are encouraged to develop area specific strategies suiting to their local conditions.

**DDA Plots to Members of Metropolitan Council and Municipal Corporation of Delhi**

10068. SHRI NAKUL NAYAK: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether elected members of Metropolitan Council and Members of Municipal Corporation, Delhi were entitled for residential plots from Delhi Development Authority;

(b) if so, how many members have given the plots so far and how many cases are lying pending till date; and

(c) the reasons for not handing over the plots to the allottees?

**THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN):** (a) Prior to 2.1.79, there was reserved quota of 2 1/2% for allotment of plots to the members of Metropolitan Council, Councillors of

Municipal Corporation of Delhi, and non official members Contonment Board and NDMC.

(b) and (c). 41 plots were given to various members under this quote and in 8 cases this was not done because of abolition of this quota w.e.f. 2.1.79.

**Use of Additives in Processed Food**

10069. SHRI EDUARDO FLEIRO: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are aware of the higher activity caused in children due to use of various food additives in processed foods and if so details thereof?

(b) whether apart from promoting food additives CSIR, ICMR, ICAR Laboratories dealing with foods and nutritios have under taken studies on bad effects of additives;

(c) if so, the details thereof; and

(d) whether Government are aware of the excellent work done by Hyper-activity Association of South Australia on effect of additives in creating naughty, aggressive and clumsy children and if so, details thereof and the action taken in this regard?

**THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):**

(a) The different food additives permitted under PFA rules are and do not seem to produce hyper activity in children. No instance of hyper activity in children using processed food has come across in India.

(b) and (c). The leading R&D Institutions in the country do undertake studies on effect of additives as and when need arises.

(d) No such Report has come to the